(d) Delhi International Airport Private Limited, in coordination with Delhi Police, is in the process of implementing a Cab Management System which is to be installed by August, 2009. The salient features of the system are: to register all the pre-paid taxis at both the terminals, to restrict the entry of only authorised taxi and taxi drivers to the system, issue of Bio-metric cards to the drivers after verification of their character and antecedents by the local police and issuance of pre-paid slip which will be readable by the system. The objective of the system is to have a connectivity between the vehicle driver and the passenger.

Meeting between US FAA & DGCA

3350. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a team of United States Federal Aviation Administration (USFAA) visited India and met Director General of Civil Aviation;

(b) if so, whether the team is following international safety standards set up by International Civil Aviation Organisation;

(c) if so, whether US team visited for consultation; and

(d) if so, what was the outcome of discussions held with US team and whether any agreement has been reached in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) and (c) The United States of America's Federal Aviation Administration (FAA) team carried out a reassessment of Directorate General of Civil Aviation's (DGCA) safety oversight capabilities under the International Aviation Safety Assessment (IASA) programme and followed the international safety standards set up by International Civil Aviation Organisation.

(d) DGCA has taken action on all concerns raised by the FAA's IASA team.

Ticketing business of Air India

3351. SHRI D. RAJA: SHRI R.C. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Air India has decided to outsource its entire ticketing business to a competitor company; and

(b) if so, the detail of the terms and conditions of this deal and the reasons for taking such a decision?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. All the ticketing business for Air India is being done in-house.

(b) Does not arise.